## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1202 ANSWERED ON:13.07.2009 ADMISSION IN KVS Patasani Dr. (Prof.) Prasanna Kumar;Rawat Shri Ashok Kumar

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the guidelines fixed for Members of Parliament (MPs) regarding admission in Kendriya Vidyalayas;
- (b) the provisions made by the Government for those Members of Parliament under whose constituency, there are no Kendriya Vidyalayas are functioning;
- (c) whether the Government proposes to increase the quota for admission in Kendriya Vidyalayas for Members of Parliament; and
- (d) if so, the details thereof?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

- (a) & (b) Each Member of Parliament can recommend two cases for admission in an academic year in Kendriya Vidyalaya(s) located within the parliamentary constituency of the concerned Lok Sabha MP for the eligible children belonging to the constituency. A Member of Rajya Sabha can recommend admission in any KV located within the State from which he/she stands elected. The recommendation can be made for all classes except pre-primary, class X and XII.
- (c) No, Sir.
- (d) Does not arise.